GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 4833

TO BE ANSWERED ON FRIDAY THE 31ST MARCH, 2017 CHAITRA 10, 1939 (SAKA)

IMPORT DUTY ON WHEAT

4833. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has reduced Import Duty to the tune of 25 per cent in the month of September and balance 10 per cent Import Duty nullified in the month of December, 2016 on import of wheat; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a): Yes, Madam.

(b): Import duty on wheat was reduced from 25% to 10% in September, 2016 vide notification No. 51/2016- Customs, dated 23.09.2016 and further reduced from 10% to Nil in December, 2016 vide Notification No.60 /2016-Customs dated 8.12.2016 so as to improve the domestic availability of wheat and check retail prices.
